

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2076
TO BE ANSWERED ON 08.03.2021**

SHRAM SUVIDHA PORTAL

2076. SHRI NALIN KUMAR KATEEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has introduced Shram Suvidha Portal and if so, the details thereof;**
- (b) the details of objectives of the said Portal;**
- (c) whether the Government has implemented all the provisions of the Shram Suvidha Portal;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): The Ministry of Labour & Employment has launched a unified Web Portal 'Shram Suvidha Portal' on 16.10.2014, which caters to four major Organizations under the Ministry of labour, namely

- Office of the Chief Labour Commissioner (Central)**
- Directorate General of Mines Safety**
- Employees' Provident Fund Organisation; and**
- Employees' State Insurance Corporation**

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Main Features of the Portal are as follows:

- **Unique Labour Identification Number (LIN): LIN is allotted to units after the registration to facilitate online inspection & compliance.**
- **Online Return: Units are now required to file single self-certified and simplified annual return instead of filling separate returns as required earlier.**
- **Transparent Labour Inspection Scheme through computerized system on risk based criteria.**

The Unified Shram Suvidha Portal brings transparency and accountability in enforcement of labour laws and ease complexity of compliance. It is reviewed on periodical basis so as to upgrade its existing services as well as to develop new services as per legislative mandate and emerging economic and industrial scenario.
